

16.11-1/2 hrs.

Title: Introduction of the High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002.

SHRI KODIKUNNIL SURESH (ADOOR): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Kerala at Thiruvananthapuram.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Kerala at Thiruvananthapuram."

The motion was adopted.

SHRI KODIKUNNIL SURESH : I introduce the Bill.

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